NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/6/IB/2018

PETITION NUMBER

: CP/540/ (IB)/2017

NAME OF THE PETITIONER(S)

: KOTAK MAHINDRA BANK LTD

NAME OF THE RESPONDENT(S)

: LAKSHMI VILAS BANK & ORCHID PHARMA LTD

UNDER SECTION

: 14 4+,

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

MAN

REPRESENTATION BY WHOM

for,

KOTAK HAHINDRA

4710890 H 44

MOM 3H COMAM

10/01/2018

ORDER

Counsel for petitioner in the CP present. He is directed to send notice to respondent and file an affidavit in proof of delivery by the next date of hearing. Put up on 06.02.2018.

Member (Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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bc